

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2686
ANSWERED ON:06.12.2000
LEASING OF NATURAL RESOURCES
RAMDAS ATHAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to the reply given to Unstarred Question NO. 7944 on May 17, 2000 and state:

- (a) whether information in this regard has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefore; and
- (d) the time by which it is likely to be fulfilled?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)&(b) Subject matter of Question No. 7944 on May 17,2000 pertains to the Ministry of Mines and Minerals as per the Government of India (Allocation of Business) Rules. The Ministry of Mines was requested to accept the transfer of the question. Ministry of Mines & Minerals has, however, stated that the Minerals are not the only natural resources and they do not have any information regarding this.

(c)&(d) Information is being collected and will be laid on the Table of the House, as soon as details are received.